

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2259/1994

New Delhi this the 20th Day of December, 1994

Hon'ble Mr. P.T. Thiruvengadam, Member (A)

Shri Harpal Singh,
S/o Late Shri Man Singh,
R/o C-8/150 Lawrence Road,
Delhi-110 035.

... Applicant

(By Advocate: Shri Sohan Lal)

Vs.

1. Secretary,
Ministry of Urban Development,
Govt. of India,
Nirman Bhawan,
New Delhi.

2. Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi.

... Respondents

O R D E R (Oral)

Hon'ble Mr. P.T. Thiruvengadam,

The learned counsel for the Applicant Shri Sohan Lal states that the relief claimed has already been granted by the respondents and he prays for withdrawing the Original Application as not pressed. Accordingly, the O.A. is consigned to records. No costs.

P.T.T.S.

(P.T. Thiruvengadam)
Member (A)

Mittal